

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4165
ANSWERED ON:19.02.2014
CASE PENDING AGAINST DOMESTIC HELP
Nirupam Shri Sanjay Brijkishorilal

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether his Ministry is aware of any case pending in Saket Court, India against the domestic help of ex-Counsel General of India in New York, USA; and

(b) if so, the details thereof and its current status?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR)

(a) & (b) The Ministry is aware of a case filed by the former Deputy Consul General in New York, against the India Based Domestic Assistant in Saket Court, India. However, the case has been filed by the officer in her personal capacity and the Government of India is not a party in this case.